

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)341(MB)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: Aquafil Wintech JV

Vs

Krupay Tradepipes Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

4. **C.P. (IB)-341 (MB)/2018**

None present. List this matter on 12.9.2018.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)